Declaration of Assets and Liabilities

(04)

At CITTI COM -1

ATO STATE

I, RA

Year 2022-23

I, RAKESH KUMAR, son of SRI NAGENDRA PRASAD, aged 47 years, belonging to stenographer & Private Secretary cadre service presently working as Private Secretary, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	o. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant Etc. Nam
			RAJNI KUMARI	SAURAV RANJAN (Son)	SRISHTY KUMARI (DAUGHTER)	
(i)	Cash	10000/-	5000/-	1000/-	500/-	NIL
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs.100658 /- (2) RD in SBIof Rs. 5000/- P.M for one Year	(1) SB A/C Rs.142894 /- (2) B.O.I A/C Rs. 46100/-	(1) Canara Bank	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	Sahara	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) NPS tier1 of Rs 50000/-one Year (2) Postal Life Insurance annual premium Rs 12386/-	(1) LIC policy annual premium Rs 4312/-4831/-& 6005/-& 12010/- (2) P.P.F (S.B.I) (3) R.D (P.O)	(1) LIC policy annual premium Rs23554/- (2) P.P.F (P.O) (3) R.D (P.O)	(1) LIC policy annual premium Rs14524/- (2) P.P.F (P.O) (3) R.D (P.O)	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	SCOOTY BR-01BD-9644	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-20 gms	Gold-100 gms Silver-250gms	Gold-10 gms	Gold-20 gms	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

В. **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) dues:-I give herein below the details of my liabilities / overdues to public financial institutions and government

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th
(a)	(i) Loans from Banks	NIL	Feb. 2021. NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax paid with Surcharge Rs76839 /- for the Assesment Year 2022-23 PAN No- AYYPK4692G	NIL
-	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
1	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No. :- PTS/BLA-1210

Gender :- M (M/F)

Date of Birth :- 0 5 0 1 1 9 7 6 (DD/MM/YY)

Class/Group :- B (A/B/C)

Cader :- BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Smt. Sushma kumari is working as an Assistant in Bihar Legislative Assembly, Secretariat and she is declaring her own Assets separately.

Signature- 21821 8712

Place: PATNA

Date: 07/02/23

Name of Employee:- RAKESH KUMAR

Designation: PRIVATE SECRETARY

Department: BIHAB VIDIANIA

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.